

HIGH COURT OF JHARKHAND, RANCHI

No. 734 /cjs.

DATED, THE 13th OF JULY, 2017
14

In supersession of all earlier orders relating to the following Committees, considering the administrative requirements and for streamlining the various administrative supervisory works, these Committees are reconstituted as under with immediate effect.

1. **Appointment/Promotion/Selection/ACP & Absorption Committee**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
 - (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member
 - (v) Hon'ble Mr. Justice Rongon Mukhopadhyay Member
 - (vi) Hon'ble Mr. Justice Dr. Shiva Nand Pathak Member

2. **Steering Committee of the e-committee of Supreme Court of India**
 - (i) Hon'ble Mr. Justice D.N. Patel Chairman
 - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
 - (iv) Hon'ble Mr. Justice Anant Bijay Singh Member

3. **Committee of Library/to prepare a complete scheme for establishing the Indian Law Reports Jharkhand Series Section in the High Court**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
 - (iv) Hon'ble Mr. Justice Rajesh Shankar Member
 - (v) Hon'ble Mr. Justice Rongon Mukhopadhyay Member

4. **Car Committee**
 - (i) Hon'ble Mr. Justice Aparesh Kumar Singh Chairman
 - (ii) Hon'ble Mr. Justice S. Chandrashekhar Member
 - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
 - (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay Member

5. **Standing Appeal Committee**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iii) Hon'ble Mr. Justice S. Chandrashekhar Member

6. **Finance Committee/Committee to ensure Safety Measures**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
 - (iv) Hon'ble Mr. Justice P. Patnaik Member

7. **Rules Committee in terms of Section 123 of CPC**
 - (i) Hon'ble Mr. Justice H.C. Mishra President
 - (ii) Hon'ble Mr. Justice P. Patnaik Member
 - (iii) Hon'ble Mr. Justice Anant Bijay Singh Member
 - (iv) Judicial Commissioner, Ranchi Member
 - (v) Mr. Manjul Prasad, Senior Advocate Member
 - (vi) Mr. Amar Kumar Sinha, Advocate Member
 - (vii) Mr. Hemant Kumar Shikarwar, Secretary General, Advocate's Association Secretary

8. **High Court Rules Committee**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iii) Hon'ble Mr. Justice Ananda Sen Member
 - (iv) Hon'ble Mr. Justice Anant Bijay Singh Member

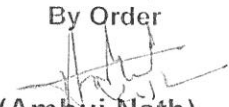
9. **Building & Quarters Allotment Committee**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice S. Chandrashekhar Member
 - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
 - (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay Member

10. **New High Court Building Committee**
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|-------|---|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice H.C. Mishra | Member |
| (iii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iv) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (v) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (vi) | Hon'ble Mr. Justice P. Patnaik | Member |
| (vii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |
11. **Committee for High Court Guest House**
- | | | |
|-------|---------------------------------------|----------|
| (i) | Hon'ble Mr. Justice S. Chandrashekhar | Chairman |
| (ii) | Hon'ble Mr. Justice Ratnaker Bhengra | Member |
| (iii) | Hon'ble Mr. Justice Ananda Sen | Member |
12. **Committee for publishing News Letter of the High Court**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Anant Bijay Singh | Member |
13. **Committee for scrutiny of correspondences and letters to find out whether the matter be treated as PIL**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice Ratnaker Bhengra | Member |
| (iv) | Hon'ble Mr. Justice Ananda Sen | Member |
14. **Committee for preparing Vision Statement, Five Year Court Development Plan, Memorandum for 14th Finance Commission with State Government, Monitoring, Analysing Case Management, Statistics and all other issues related to the Administration of Justice for High Court and District & Subordinate Courts**
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|-------|---|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (iv) | Hon'ble Mr. Justice Anant Bijay Singh | Member |
15. **Committee to monitor and effective control and for timely disposal of cases of POTA and out-lawed Maoist/Extremists related cases pending in Subordinate Courts**
- | | | |
|------|---------------------------------|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice H.C. Mishra | Member |
16. **Screening Committee**
- | | | |
|-------|---------------------------------------|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice Anant Bijay Singh | Member |
17. **State Level Mediation Monitoring Committee**
- | | | |
|-------|---------------------------------------|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice P. Patnaik | Member |
| (iv) | Hon'ble Mr. Justice Rajesh Shankar | Member |
18. **State Level Committee for Monitoring Infrastructure of Subordinate Judiciary**
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|--------|---|-----------------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Portfolio Judge |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (iv) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |
| (v) | Hon'ble Mr. Justice Ananda Sen | Member |
| (vi) | Registrar General | Member |
| (vii) | Law Secretary, State of Jharkhand | Member |
| (viii) | Secretary, Building Construction Department | Member |

19. **Committee for suggesting remedial measures for the betterment of the conditions of the Juvenile Homes and the inmates/to monitor hearing and disposal of cases on priority basis related to Women, Juvenile and Prevention of Corruption Act in pursuance of letter of Hon'ble Chief Justice of India dated 26th July, 2013.**
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|-------|---------------------------------------|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice P. Patnaik | Member |
20. **A.C.R. Committee**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (v) | Hon'ble Mr. Justice Dr. Shiva Nand Pathak | Member |
21. **Committee to advise the NCMS Committee of Supreme Court of India**
- | | | |
|--------|---|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (v) | Principal Secretary, Department of Finance, State of Jharkhand | Member |
| (vi) | Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhasha, State of Jharkhand | Member |
| (vii) | Principal Secretary, Department of Building Construction, State of Jharkhand | Member |
| (viii) | Registrar General | Member |
| (ix) | Law Secretary, State of Jharkhand | Member |
| (x) | Director, Judicial Academy | Member |
| (xi) | Central Project Coordinator | Member |
| (xii) | Sri Navneet Kumar, Judicial Commissioner, Ranchi from the cadre of Principal District Judge | Member |
22. **State Court Management System Committee**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Ratnaker Bhengra | Member |
| (v) | Hon'ble Mr. Justice Rajesh Shankar | Member |
23. **Committee for Computerization/ Digitization in High Court**
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|-------|---|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (iv) | Hon'ble Mr. Justice Anant Bijay Singh | Member |
24. **Arrears Committee to make recommendations for expeditious disposal of cases pending in the High Court of Jharkhand**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (v) | Hon'ble Mr. Justice Dr. Shiva Nand Pathak | Member |
25. **Sports Committee**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice Aparesh Kumar Singh | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |
| (iv) | Hon'ble Mr. Justice Ratnaker Bhengra | Member |
26. **Judicial Officers Guest House Committee**
- | | | |
|------|---|----------|
| (i) | Hon'ble Mr. Justice Amitav Kumar Gupta | Chairman |
| (ii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |
27. **Old Article including furniture disposal Committee**
- | | | |
|------|---|----------|
| (i) | Hon'ble Mr. Justice Amitav Kumar Gupta | Chairman |
| (ii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |

* The Meetings of the Committee No. 10,14,15,17 & 21 may be presided over by Hon'ble the Acting Chief Justice.

Dated:-

By Order

 (Ambuj Nath)
 Registrar General